

IN THE HIGH COURT OF MADHYA PRADESH  
AT JABALPUR  
WP No. 29749 of 2024  
(DR. ANSH PANDYA Vs THE STATE OF MADHYA PRADESH AND OTHERS)

Dated : 24-10-2024

*Shri Aditya Sanghi - Advocate for petitioner.*

*Ms. Janhavi Pandit - Additional Advocate General for  
respondents/State.*

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Issue notice.

Notice is accepted by learned counsel appearing for the respondents,  
who prays for time to file counter.

Let the same be filed within four weeks.

Rejoinder two weeks thereafter.

List in the week commencing 13.01.2025.

(SANJEEV SACHDEVA)  
JUDGE

(VINAY SARAF)  
JUDGE

m/-